

(c) The I.V. Fluids were purchased through Medical Stores Depot @ Rs. 8/- per bottle of Dextrose 5 per cent and from Kendriya Bhandar @ Rs. 14.70/- per bottle for Electrolyte M. Electrolyte P. The I.V. Fluids were manufactured by Core Health Care.

(d) The Central Government hospitals are required to follow the prescribed procedure for procurement of stores.

Homoeopathy System of Medicine

88. SHRI RAMESHWAR PATIDAR : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 4630 dated May 5, 1997 and state:

(a) whether the required information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which the information is likely to be collected?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) to (c) The complete information has not yet been received from the concerned authorities who have been reminded. As soon as the information is available it will be laid on the Table of the Lok Sabha.

Minimum Wages

89. SHRI MURALIDHAR JENA : Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred Question No. 118 dated July 23, 1997 and state:

(a) whether a majority of industries in Orissa are not paying minimum wages to their workers and the labour courts have failed in implementing various labour laws; and

(b) if so, the details thereof alongwith the steps proposed to be taken to ensure that labour laws are strictly implemented by the Industrialists?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) In Orissa most of the industries enscheduled under Minimum Wages Act are paying notified minimum wages to their workers. Whenever any case of non-payment is detected by the field officers necessary legal action is taken against such defaulting employers.

(b) Does not arise.

Tailpool Dam

90. SHRI BASU DEB ACHARIA : Will the Minister of POWER be pleased to state:

(a) whether the Government propose to restart the work at Tailpool Dam Power Project of Damodar Valley Corporation;

(b) if so, the details thereof; and

(c) the time by which the work on this project is likely to be undertaken?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (c) A final decision has not been taken by the Government so far to ask the Damodar Valley Corporation (DVC) to restart the work at the Tailpool Dam Project at Panchet in Bihar. The position will be reviewed on receiving the views of the Bihar Government, which is one of the participating Governments of DVC.

DGMS-Eastern Coalfields

91. SHRI HARADHAN ROY : Will the Minister of LABOUR be pleased to state:

(a) whether the Director General of Mines Safety has received any representation seeking information about granting of prior permission to Eastern Coalfields for construction of schools, colleges, hospitals, quarters, stadiums etc. in coal bearing areas;

(b) if so, he details thereof;

(c) whether the desired information have been furnished;

(d) if so, the details thereof;

(e) if not, reasons therefor; and

(f) the time by which the information is likely to be furnished?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) No, Sir.

(b) to (f) Does not arise.

[*Translation*]

Import of Medical Equipments

92. VAIDYA DAU DAYAL JOSHI : Will the PRIME MINISTER be pleased to state:

(a) the names of various hospitals in country for whom medical equipments and instruments have been imported during the last ten years alongwith the cost of each equipment/instrument and the total amount of duty levied on these items by the Government;